

SHRI XAVIER ARAKAL : Sir, I am extremely happy to hear what the hon. Minister has said just now. As far as the national transport policy is concerned, we have to coordinate between different modes of transportation. Also the Minister has stated just now that the private agencies will not be allowed to enter into this line on a large scale. My question is this. The state Governments are entering into this business of shipping. The Kerala Government as well as the Tamil Nadu Government...

(Interruptions)

Shipping is the cheapest mode of transportation. There were certain allegations of scandal against the Tamil Nadu Government. What I would like to ask is : What is the attitude of the Central Government with regard to the State Government Shipping Corporations in purchasing the ships in the context of what Mr. Indrajit Gupta has said ?

SHRI VEERENDRA PATIL Sir so far as the policy for the State Governments is concerned, we want to encourage public sector and if the State sector wants to enter into this field, we cannot discourage because there are some States which have entered into this line. I think Karnataka has got some ships and I do not know whether Tamil Nadu has already acquired some ships, Kerala has also got some ships. When private parties can enter this line, how can we prevent the State Governments from entering into this line ?

MR. SPEAKER : Now, Question No. 332. Mr. Sidnal.

SHRI MADHAVRAO SCINDIA : Sir I have got a suggestion. You can club question Nos. 339 and 346 with this.

MR. SPEAKER : Mr. Minister; what is your idea ? Would you like to treat them differently or as one ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) : What I was trying to say is... (Interruptions) would you allow me to say something ?

I thought that questions 339 and 346 could go together. But so far as question No. 332 is concerned it concerns only with the Interpreters etc. Therefore, I was thinking of taking Question No. 332 separately.

MR. SPEAKER : You take it separately. You take those two together. Now, question No. 332 Mr. Sidnal:

Staff for Non-Aligned Conference

*332. SHRI +S.B. SIDNAL :

SHRI HIRALAL R. PARMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of interpreters, translators, typists and office staff who came from abroad for running the non-aligned conference recently held in Delhi ;

(b) the amount spent for this purpose ;

(c) the reasons for not providing an opportunity to the Indian staff who had rendered satisfactory service earlier for such conferences ;

(d) whether any such arrangements have been made for future ; and

(e) if so, the details thereof ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) : (a) The number of staff from abroad is as follows :

Interpreters	54
Translators	48
Revisers	24
Language Typists	54
Coordination staff	8
Chief Coordinator	1

	189

(b) Rs. 108.1 lakhs.

(c) Efforts were made to locate the staff, with the requisite qualifications and experience, in India. However, suitable interpreters and translators, etc. are not available in India to fully service a conference of this size and nature.

(d) and (e). Indian organisations specialising in conference work have been advised to build up cadre of multilingual interpreters, translators and language typists and other staff for future conferences.

SHRI S. B. SIDNAL : Is there any proposal before the Government to set up institutions for future training of Interpreters and staff which is required for such a Conference ?

SHRI P. SHIV SHANKAR : The suggestion is undoubtedly worth considering. But so far there is no such proposal. As I have said, in answer to (d) and (e), the Indian organisations specialising in conference work have been advised to build up a cadre of translators and interpreters.

SHRI S. B. SIDNAL : If that is so, what is the basis for such selection of candidates.

MR. SPEAKER : That question does not arise.

SHRI P. SHIV SHANKAR : That question is hypothetical.

SHRI R. K. MHALGI : More than one crore of rupees have been spent on about 190 interpreters, translators, etc. May I know what efforts were made during the period of last 33 years after the Independence to build up the cadre of multi-lingual interpreters, translators, etc. because a number of such conferences take place in India ?

SHRI P. SHIV SHANKAR : It is a stupendous task. For the information of the House, I may bring to the notice of the hon. Members that any country would find it difficult upon itself alone to take this task of building up a cadre of multilingual interpreters and translators conforming to international standards. One country cannot take up this entire job.

Nadiad-Kapadvanj Modasa Broad Gauge Line

*333. **SHRI R. P. GAEKWAD :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the construction work of already sanctioned Nadiad Kapadvanj-Modasa Broad Gauge Line has either been stopped or has been slowed down throwing thousands of labourer's working on the Project out of employment since November, 1980 ;

(b) whether it is a fact that the funds for the said project are diverted to another Project ;

(c) if so, the reasons for diverting the funds to other Projects ; and

(d) the funds provided for the said work in 1980-81 and when the work is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No appreciable progress could be made